

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4345  
ANSWERED ON:19.08.2010  
HELICOPTER FARES  
Bhagat Shri Sudarshan

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the operators of helicopter services in pilgrim areas are arbitrarily charging fares from the pilgrims;
- (b) if so, whether the Government has received any such complaints;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government against the guilty companies?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) to (d): Air fares are not being regulated by the Government and Airlines are free to charge air fares as appropriately determined by the market.